NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH

CORAM: **SHRI SHYAM BABU GAUTAM** **TMT. T.KRISHNA VALLI**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP(IBC)/36/KOB/2023
SECTION	SEC 95 IBC R/W RULE 7(2) AAA
NAME OF PARTIES	PIRAMAL TRUSTEESHIP SERVICES PRIVATE LIMITED V/S KAKKANATTIL IBRAHIMKUTTY MOHAMED RAFFI MATHER.
PETITIONERS ADVOCATE/ PROFESSIONAL	DUA ASSOCIATES
RESPONDENTS ADVOCATE/ PROFESSIONAL	FAISAL & STIYA ASSOCIATES.

01 May 2024

O R D E R

IA(IBC)/96/KOB/2024 in CP(IBC)/36/KOB/2023

Learned Counsel, Mr. Shiyas K R appears physically on behalf of the RP. Learned Counsel, Mr. Saurab Nikalje appears on behalf of the Financial Creditor through virtual mode. Learned Counsel, Ms. Stiya Sivan appears physically on behalf of the Personal Guarantor.

At the request of the Counsel appearing on behalf of the Resolution Professional, list this matter for further consideration on **27.05.2024.**

CP(IBC)/36/KOB/2023

List this matter for further consideration on **27.05.2024.**

Sd /- **Sd /-**

SHYAM BABU GAUTAM **T.KRISHNA VALLI**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**